

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No.290/00450//2014

Jodhpur, this the 01st day of June, 2016

CORAM

**Hon'ble Sh. U. Sarathchandran, Judicial Member
Hon'ble Ms. Praveen Mahajan, Administrative Member**

Ankur Singh Acharya S/o Asha Ram Acharya, age 26 years, R/o village post
Mahuwa, Tehsil Mandalgarh, District Bhilwara.

.....Applicant

None present for applicant.

Versus

1. Union of India through Secretary, Ministry of Communication & Information Technology, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi.
2. The Chief Post Master General, Department of Post, Jaipur.
3. Director, Postal Services, Rajasthan Circle, South Zone, Ajmer.
4. Superintendent, Railway Mail Service, J Division, Ajmer.
5. Sub Record Office, Railway Mail Service, J Division, Udaipur.

.....respondents

Mr. B.L. Bishnoi, counsel for respondents.

ORDER (Oral)

Per Sh. U. Sarathchandran

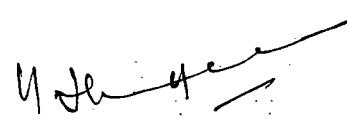
Applicant has approached this Tribunal seeking a direction to the respondents to accept his resignation. He further seeks to quash Annexure-A/1 sent by the respondent No.4 indicating that his resignation cannot be accepted.

2. Shri B.L. Bishnoi, learned counsel for the respondents submitted that respondents have filed an additional affidavit on 01.05.2015 stating that the unconditional resignation dated 22.09.2014(Annexure-A/3) tendered by the

3. In the above circumstance it appears to us that the grievance of the applicant stands redressed especially in view of the circumstance that his resignation is unconditional.

4. In the aforesaid circumstances, the OA is closed. Parties shall suffer their own costs.


[Praveen Mahajan]
Administrative Member


[U. Sarathchandran]
Judicial Member

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